

5

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2020 at 3.00 p.m.

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4
OTHERS
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1) HARI SHANKAR MANI
JERIN ASHER SOJAN

Counsel for Respondents.



2) T.K. Bhasikar
Kishore Vandana Rajan
Medha Rao

Counsel
for Petitioner



ORDER

At request of the Learned Counsels for the parties, post the matter on
20.03.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)